

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA Nos. 19, 20 & 96 OF 2016**

Dated: 16th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Gujarat Urja Vikas Nlgam Ltd.

.....Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.....Respondent (s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Mr. Gopal Jain, Sr. Adv.
Mr. Mahesh Agarwal
Mr. Vikrant
Mr. Nitesh Gupta for R.2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **04.03.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**